

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 09.02.2024

Appeal No. 241 of 2020

Anand Rathi Share and Stock Brokers Limited ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Ms. Ashmita Goradia, Advocate and Mr. Harsh Kesharia,
Advocate for the Appellant.

Mr. Siddharth Yewale and Mr. Rashid Boatwalla Advocates, i/b
MKA & Co. for the Respondent.

ORDER:

1. Adjourned due to non-availability of bench. List on
April 5, 2024.

Ms. Meera Swarup
Technical Member

09.02.2024
msb